

(d) As a part of the modernisation programme of IMD, country-wide AWS and ARG networks are under establishment covering all districts is taken up during the current 5-year plan and hence state-wise allocations of budget are not made.

#### **Rainfall**

1371. SHRI RAJKUMAR DHOOT: Will the Minister of EARTH SCIENCES be pleased to state:

(a) whether it is a fact that rainfall during last monsoon has been erratic in many parts of the country while some other parts have experienced excessive rains;

(b) if so, the details thereof; and

(c) the target fixed for water harvesting and how far this target has been achieved during the season?

THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir.

(b) The spatial distribution of south-west monsoon season rainfall for the period 1st June to 30th September, 2008 was largely uniform with 31 out of 36 meteorological subdivisions recording normal rainfall. Only two (Punjab and Orissa) subdivisions recorded excess and three (West Madhya Pradesh, Vidarbha and Kerala) recorded deficient rainfall.

The seasonal rainfall over the country as a whole was realized to be 98% of its Long Period Average (LPA). On the regional scale, the seasonal rainfall was 105% of its LPA over north-west India, 96% each over central and south peninsula and 97% of its LPA over north-east India.

(c) Rainwater harvesting is taken up in big way by the various Government agencies and Non-Government agencies across the country to maximize the utilizable surface water and replenisable ground water potential beyond the available storage capacity.

#### **Quota for Haj pilgrims**

1372. SHRI KAMAL AKHTAR:  
SHRI NAND KISHORE YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the quota for Haj pilgrims from various States in the country sanctioned by the Central Government, the number and details thereof, State-wise;

(b) the number of the Haj pilgrims during the last three years from various States, State-wise;

(c) whether some State Governments have curtailed the quota of Haj Yatris which has been sanctioned by the Central Government;

(d) whether the State Government of Uttar Pradesh has also curtailed it;

(e) if so, the details of parts (c) and (d); and